

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Transfer Petition (Civil) No.70 of 2019

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Sangita Toppo @ Sangita Kachhap --- --- Petitioner
Versus
Amit Kumar Kachhap --- --- Opp. Party.

CORAM : The Hon'ble Mr. Justice Aparesh Kumar Singh
Through: Video Conferencing

For the Petitioner : Mr. Anil Kumar Sinha, Adv.
For the O.P. :

04/26.06.2020 Mr. Anil Kumar Sinha appears for the petitioner-wife but the opposite party husband has not yet entered appearance despite valid service of notice under ordinary process received through his brother. However, due to difficulties in movement during pandemic, date for appearance is extended by two weeks.

Matter be listed on 10th July, 2020.

(Aparesh Kumar Singh, J.)

Shamim/